NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/56/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another : First City Capital Investments Ltd & 15 Others NAME OF THE RESPONDENT(S) UNDER SECTION : 397/398 SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM - counsel for Respons RI, RZ. RG. RIZ to RIG) VMSHIVAKUMM ADITYA-S Milally had COUNSEL FOR FOR OJAS LAW FIRM PSTITIONER 1 4-2. M 2 HUSDAHAN

ORDER

Counsel for petitioner present. Counsel for R1, R2, R6, R12 to R16 and counsel for R7 & R8 are present. Counsel for R11 in CA 92/2017 filed counter and stated that he is intending to file memo adopting the counter filed by R11 by the other respondents. Copy of the CA is furnished to the other side. Time extended at their request for submitting arguments. Put up on 10.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)